

24

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 172 of 2017 in C.P. No. 42/241-242/NCLT/AHM/2017

Coram:


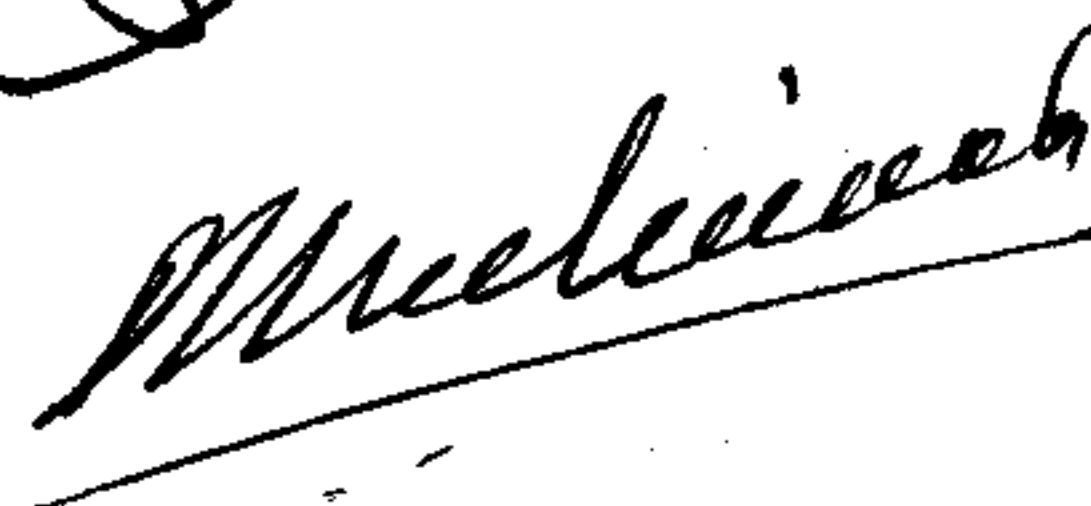
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

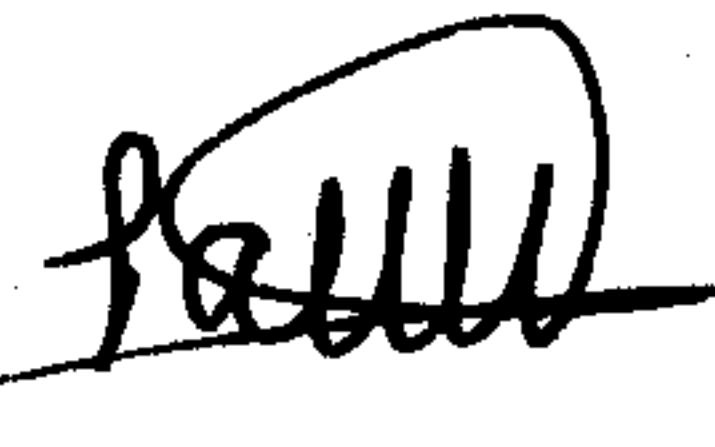
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

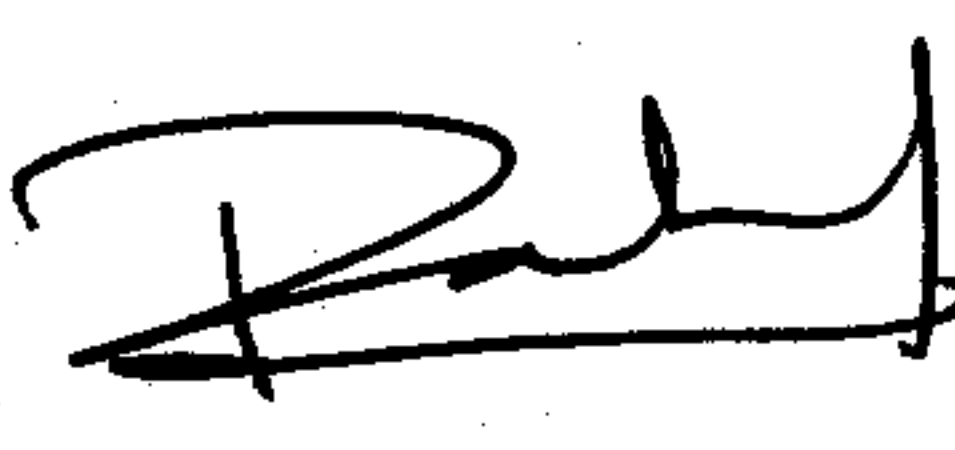
Name of the Company: Vadilal Chemicals Ltd.
V/s.
Vadilal Industries Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------------------------	-------------	----------------	-----------

1.	Sandeep Singhi	Adv.	Resp Nos 1, 2	
2.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT NOS. 3, 4 & 8	

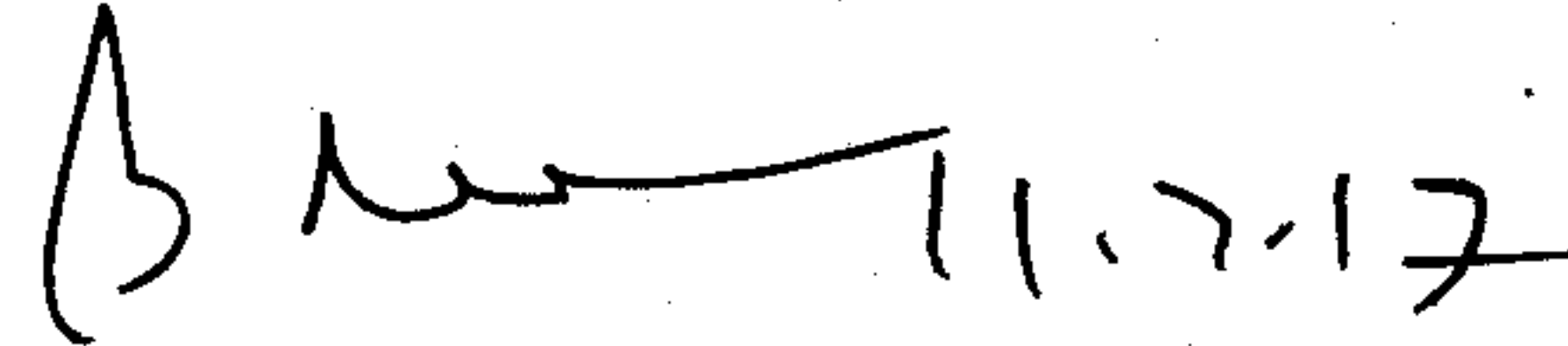
3.	Parth Contractor	Adv.	Bri. Resp. No. 2, 4, 5	
----	------------------	------	---------------------------	---

4.	Raheel Patel	Adv.	Applicant/ Original Respondent	
----	--------------	------	--------------------------------------	---

ORDER

Learned Advocate Mr. Raheel Patel present for Applicant/ Original Respondent.
Learned Advocate Mr. Parth Contractor present for Original Respondents no. 2, 4 and 5. Learned Advocate Mr. Sandeep Singhi present for Original Respondents no. 1 and 2. Learned Advocate Mr. Pavan Godiawala present for Original Respondents no. 3, 4 and 8.

At request of Learned Counsel for Applicant, list the matter on 19.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of July, 2017.